

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 201
CP No. 92(ND)/2017
TA No. 147/2018
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Dr. G.L. Purohit & Ors.

...Petitioners

Versus

M/s Rajasthan Hospitals Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Aditya Sharma, Adv.
For the Respondent : None appeared

ORDER

Heard Mr. Aditya Sharma, Adv. appearing on behalf of Mr. Sandeep Taneja, Adv. for the Petitioner. It is submitted by learned counsel for the Petitioner that arguing counsel Mr. Sandeep Taneja has given NoC in this matter and reply has been intimated in this regard. List the matter on 11.07.2024.


Sdr

(Ashish Verma)
Technical Member


Sdr

(Deep Chandra Joshi)
Judicial Member

May 07, 2024